

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/228/ (IB)/2017  
NAME OF THE PETITIONER(S) : G. THIRUMURUGAN  
NAME OF THE RESPONDENT(S) : VASAVI HOUSING INFRASTRUCTURE LTD  
UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

No representation on behalf of both the parties. The Registry is directed to issue notice to both the parties for their appearance. Put up on **04.08.2017 at 10.30 A.M.**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**